

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **07.07.2021 at 10.30 A.M.**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R. SUCHARITHA, MEMBER – JUDICIAL  
SHRI ANIL KUMAR B. MEMBER - TECHNICAL**

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IA/MA/IBA/TCP/TCA/CP/CA No : IBA/448/2020  
NAME OF PETITIONER : Ankit P Doshi  
NAME OF RESPONDENT : VKS Foods Pvt Ltd  
SECTION : Sec 9 of IBC, 2016

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**ORDER**

Learned Counsel for Petitioner Mr. Vaibhav Mohot Advocate and Learned Counsel for Respondent Mr. Pranav V. Shankar, Advocate are present through video conferencing platform.

Learned Counsel for the Petitioner seeks for withdrawal of the Application and represents that a memo to this effect has been filed in the Registry. However, the same is not available on the file.

Learned Counsel for Petitioner is unable to give details of the SR number filed in the Registry.

List this matter tomorrow **08.07.2021** for further hearing.

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**(ANIL KUMAR B)  
MEMBER (TECHNICAL)**

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**(R. SUCHARITHA)  
MEMBER (JUDICIAL)**